

Toilets in schools in Bihar

†549. DR. ANIL KUMAR SAHANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there are toilets in schools and separate toilets for boys and girls in co-educational schools in Bihar;
- (b) whether Government has conducted a survey in this regard; and
- (c) if so, the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) to (c) Every year the National University of Education Planning and Administration (NUEPA) brings out the District Information System for Education (DISE) and the Secondary Education Management Information System (SEMIS) which provides information on school infrastructure at the elementary level and at the secondary/senior secondary levels respectively. As per the DISE 2011-12 (provisional), 73.6% Government elementary schools have boys' toilets and 50.90% schools have girls' toilets facilities in Bihar, while the SEMIS data for 2010-11 reveals that 61.56% schools at the secondary/senior secondary level have toilet facilities and 40% schools have separate toilets for girls in that State.

Requirement of teachers under RTE Act

550. DR. T.N. SEEMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of States which have not yet notified the Right to Education rules;
- (b) the details thereof and the reasons therefor;
- (c) the total number of teachers' posts lying vacant in primary schools across the country;
- (d) the teacher-student ratio in primary and upper primary schools in the country;
- (e) whether teachers in schools from most States are para-teachers and if so, the details thereof; and

†Original notice of the question was received in Hindi.

(f) the steps taken by Government to ensure the appointment of optimum number of the teaching staff to ensure implementation of the RTE Act?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) and (b) All the State Governments and UTs with a State Legislature have notified the Rules under the Right of Children to Free and Compulsory Education (RTE) Act, 2009. The RTE Rules notified by the Central Government apply to the UTs without State Legislature.

(c) Upto 2012-13, a total of 19.82 lakh posts of teachers have been sanctioned under the Sarva Shiksha Abhiyan (SSA) for elementary classes, of which 6.96 lakh posts are vacant, including around 3 lakh posts at primary level.

(d) As per the District Information System for Education (DISE), 2011-12, the Pupil Teacher Ratio (PTR) was 31:1 for primary level and 29:1 for upper primary level.

(e) and (f) Some State Governments had appointed Para teachers to address the problem of teacher shortage. Since the commencement of the RTE Act in 2010, over 7 lakh additional teacher posts have been sanctioned under the SSA for elementary education.

**Seats in educational institutions for students
from Jammu and Kashmir**

551. SHRI G.N. RATANPURI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government/UGC has granted supernumery increase of two seats in educational institutions all over the country to admit specifically the students from Jammu and Kashmir against these seats;

(b) if so, the date on which the guidelines to implement this scheme were issued by the Ministry; and

(c) if guidelines have not been issued, the reasons therefor and expected date of release of such guidelines?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) and (b) The Ministry of Human Resource Development is implementing a special scholarship scheme for students